

August, 1961 of the Railway officers, officers of Agriculture Department, District Magistrates, representatives of betel businessmen's association and representatives of Tamruk Mahakuma Panchasi Samiti (Tamruk sub-divisional betel growers' association). In that meeting I myself was present. The Railway authorities promised to maintain previous booking system in Mechede, Panskura, Bagnan and Srirampore stations. Some improvement took place—but that failed to solve the problem, to save the growers and to give guarantee for the railway transportation of betel leaves baskets.

In respect of betel basket transportation 9UP Dehradun Erpress in Srirampore station and 30UP Bombay Express in Bagnan, Mechede and Panskura stations are very important. V.P. for the betel leaf transportation in 9UP and 30 UP (three V.Ps.) trains should be made regular and all the baskets of betel leaves should be allowed to be loaded in the train—all restrictions of UP and DOWN train should be removed.

In the transit stations (Howrah, Kharagpur, Rourkela, Bilaspur, Benaras, Delhi etc.) quick movements of betel baskets should be made carefully.

I, therefore, urge upon the Government to see that the booking of betel baskets in Mechede, Panskura, Bagnan and Srirampore stations is guaranteed and quick transportation of betel leaves is ensured taking into account that betel leaves are highly perishable and a large number of people have to live upon the betel leaves production.

(ii) NEED FOR HOLDING SOME OF THE FOOTBALL MATCHES TO BE PLAYED IN ASIA 82 AT CALCUTTA.

SHRI KRISHNA CHANDRA HALDER (Durgapur): It is reported in the newspapers that 24 countries will take part in the Football event 1982 Asian Games to be held in New

Delhi. According to the decision of Asian Games Authority the Football matches would be held group-wise and on league basis. The teams will be divided into four groups and the total matches will be 100. The organisers of the Asian Games are facing difficulties in holding the matches in Delhi due to inadequate Football grounds. In this connection I would like to draw the attention of the Central Government to the requests made by the West Bengal Government and particularly the Chief Minister of West Bengal offering to hold football matches in Calcutta since the City is having a large number of Stadiums and Football grounds.

Moreover, the people of West Bengal always take a keen interest in football. So, it will be more appropriate to hold some of the football matches in Calcutta.

I, therefore, urge upon the Government to reconsider the matter and hold some of the Football matches in Calcutta so that the people of Eastern Indian where football is very popular can also witness the Asian Games

(iii) STEPS TO PROTECT THE HANDLOOM WEAVERS BY CONTROLLING RISING PRICES OF YARN AND BY PROVIDING FINANCIAL ASSISTANCE TO THE WEAVERS.

श्री हरिकेश बहादुर (गोरखपुर) :  
उपाध्यक्ष महोदय, हमारे देश में बुनकरों की स्थिति दिन-प्रति-दिन बिगड़ती चली जा रही है। सूत और कैमिकल्स के मूल्यों में होने वाली निरन्तर वृद्धि को रोकने में भारत सरकार की उदासीनता और असमर्थता अत्यन्त चिन्ताजनक है क्योंकि करोड़ों लोग हथकरवा उद्योग में लगे हुए हैं। उन की आर्थिक स्थिति को सुधारने के लिये यह आवश्यक है कि सूत और कैमिकल्स की बढ़ती हुई कीमतों को तत्काल रोक जाय और उसे कम भी किया जाय तथा सार्वजनिक क्षेत्र के कारखानों में अधिक से अधिक सूत का उत्पादन किया

### [श्री हरिकेश बहादुर]

जाम जिस से सस्ते दाम पर बुनकरों को सूत मिल सके। बुनकरों को अपना कारोबार ठीक ढंग से चलाने के लिये उन्हें पर्याप्त ऋण देने की व्यवस्था भी सरकार द्वारा की जानी चाहिये। इस दिशा में किसी भी प्रकार की लापरवाही हथकरवा उद्योग के लिये खतरनाक सिद्ध होगी। अतः सरकार को तत्काल ध्यान देना चाहिये।

#### (iv) REMEDIAL MEASURES TO CONTROL OUTBREAK OF VIRAL FEVER IN DELHI.

SHRI CHINTAMANI JENA (Balsore): Sir, several thousand persons have been suffering from a new viral fever in Delhi. The reason or reasons for this fever and the remedial measures are not known to the physicians of Delhi. The patients in almost all cases are paralysed after attack by this viral fever. Cases of paralysis are being reported from almost all Hospitals in Delhi. Only Safdarjung and AIIMS have admitted more than 20 patients suffering from this unknown disease. The doctors differ with each other on the causes of this viral fever. All of them are at a loss to explain the cause of such viral fever and, similarly, in case of curing of the disease, they are not prescribing any treatment except to console the patients by asking them to take rest. Regarding preventive measures, they only advise to keep away from crowded and congested places. The fever as per the doctors will take its own course to be cured and the paralysis will hopefully disappear in 10 days. In some cases, as per the doctors, it may leave a deformity but that cannot be helped. Two deaths from viral paralysis have been reported from Ram Manohar Lohia Hospital. The symptoms range from a weakening fever to paralysis. The medical superintendent of Jayaprakash Narayan Hospital said that 'several cases of paralysis had come to his notice, but no one has been able to explain this'. While the doctors are still at a loss to come to a

conclusion about the reason and remedy, the virus has taken a very serious turn. Several persons have complained of paralysis of one or more parts of the body. The medical superintendents of almost all Hospitals are not aware of the symptoms or even the kind of virus causing this.

In considering this very alarming situation, I would request the hon. Minister for Health to make a statement on this issue on the floor of the House.

#### (v) NEED TO PROVIDE ALTERNATIVE SOURCE OF FUEL TO VILLAGERS IN MADHYA PRADESH IN ORDER TO PREVENT INDISCRIMINATE FEELING OF TREES.

श्री प्रताप भानु शर्मा : (विदिशा) : उपाध्यक्ष महोदय, मध्य प्रदेश में जंगलों की अर्बुद कटाई का कार्य तेजी से किया जा रहा है। पिछले माह 20 जुलाई को प्रधान मंत्री श्रीमती इंदिरा गांधी ने भी मध्य प्रदेश यात्रा के समय इस बात पर अपनी गहरी चिन्ता व्यक्त की थी एवं राज्य शासन को निर्देश दिये थे कि वनों की अर्बुद कटाई को शीघ्र रोकना चाहिये। परन्तु इस के बाद भी प्रदेश के वन विभाग के अधिकारियों द्वारा इस दिशा में कोई ठोस कदम नहीं उठाये गये हैं।

हाल ही में 11 से 14 अगस्त तक मैंने अपने संसदीय क्षेत्र में रायसेन जिले का एवं अपने वधुनी क्षेत्र के ग्रामीण अंचलों का सघन दौरा किया था वहाँ पर वन विभाग के चौकाने वाले तथ्य सामने आए। रायसेन जिले में जलाऊ एवं इमारती लकड़ी की अर्बुद कटाई एवं जाली परमिटों पर 40-50 लाख की लकड़ी निकासी का प्रकरण सामने आया है जिस की जांच की जा रही है। इसी प्रकार लाखों रुपए मूल्य की इमारती लकड़ी वन-विभाग के कूपों में पड़ी हुई खराब हो रही है।

ग्रामीण क्षेत्रों के लोग वन विभाग में रेंजर एवं डिप्टी-रेंजरों के अत्यांक से परेशान हैं।